CP NO.101(ND)/2010 RT NO.23/2016

Sh. Baldev Singh & Ors.

... Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

None.

Case received by transfer from the Company Law Board. Be entered in the relevant register. Post the matter for hearing for 20.10.2016. Notice be sent to the counsel for petitioners as well as respondents of the next date of hearing by Speed Post.

(Justice R.P. Nagrath) Member (Judicial)

September 23, 2016

arora

(Deepa Krishan) Member (Technical)